

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.1373 of 1993

New Delhi, this 21st day of May, 1999.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN(A)
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

1. Gur Dev Singh
S/o Shri Amar Singh
2. Narain Das
S/o Shri Asha Ram
3. Raghu Bir Singh
S/o Shri Phool Singh
4. Hukam Chand
S/o Shri Har Prasad
5. Vishan Singh
S/o Shri Late Hari Singh
6. Man Singh
S/o Shri Chander Bhan
7. G.D. Sharma
S/o Shri Hari Dutt Sharma
8. Jai Singh
S/o Shri Dharam Singh
9. Tulashi Ram
S/o Shri Gokal Singh
10. Y.S. Mehta
S/o Late Shri N.S. Mehta
11. Ram Asis
S/o Late Shri Jhagu Prasad
12. Bal Bir Singh
S/o Shri Govind Singh

Working as T/Man "B" in the office of
INMAS, Ministry of Defence, Delhi.Applicants

By Advocate: None

versus

1. Union of India, through
Secretary
Ministry of Defence
Government of India
New Delhi.

2. The Director-General
Research & Development Organisation
Ministry of Defence
DHQ Post,
New Delhi.

3. The Director
I.N.M.A.S.
Ministry of Defence
R & D Organisation, Lucknow Road
Delhi.

... Respondents

By Advocate: Shri P.H.Ramchandani

O R D E R (ORAL)

HON'BLE SHRI S.R. ADIGE, VC(A)

The applicants who are Trademen 'B' in INMAS are aggrieved by the abolition of the level of Trademan 'A', as a result of which they contend that they are left without any promotion channel to the level of Chargeman Grade-II.

2. None appears for applicants when the case was called out. We note that applicants or their counsel were also absent on 26.2.99 and 14.5.99. This case is listed as Sl.No.8 of the regular hearing list today. Shri P.H.Ramchandani appears for respondents and has been heard.

3. Shri P.H. Ramchandani has invited our attention to respondents' order dated 11.11.98 (taken on record), by which all the applicants have been promoted to the higher grade of Technician "C" which is the new categorisation consequent to the DRDO Technical Cadre Recruitment Rules, 1995 made effective from 26.8.95.

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4. It is perhaps because applicants have been promoted by the aforesaid order dated 11.11.98, that they are now no longer interested in pursuing this OA.

5. Noting the aforesaid order dated 11.11.98, this OA is disposed of. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member(J)

S.R. Adige
(S.R. Adige)
Vice Chairman(A)

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